

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 293 of 2016 &
IA No. 599 of 2016

Dated: 10th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I.J.Kapoor, Technical Member

In the matter of:-

M/s J.B. Rolling Mills Ltd. & Anr. Appellant (s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya
Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 18.04.2017 after serving copy on the other side. A request is made by learned counsel for the appellant in Appeal No. 154 of 2016 to de-tag that appeal with this appeal. We will consider this request at the next date of hearing.

List the matter on **19.04.2017.**

(I.J.Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson